

Class	Scheduled Castes	Scheduled Tribes	Others	Total
(i) I	17	17
(ii) II	2	47	49
(iii) III	55	159	312	526
TOTAL	55	161	376	592

(This covers information in respect of all workers whose basic pay/scale of pay is more than Rs. 110 per month.)

(b) The information is given below:

	1972			1973			1974		
	I	II	III	I	II	III	I	II	III
Total number of posts filled during the year	—	9	26	—	13	28	—	10	21
Number of persons appointed from amongst:									
Scheduled Casts	—	—	1	—	2	1	—	1	1
Scheduled Tribes	—	1	2	—	—	5	—	—	1
Others	—	8	23	—	11	22	—	9	19

(c) and (d) Manganese Ore (India) Ltd. is not a wholly owned Public Undertaking since 49 per cent of its shares are held by a private company. As such the company has no reserved quotas for Scheduled Castes/Scheduled Tribes. However, preference is being given in recruitment to candidates belonging to the Scheduled Castes and Scheduled Tribes, provided suitable candidates are available. The question of backlog against quotas does not, therefore, arise.

Foreign Embassies in India

715. SHRI O. P. TYAGI:

SHRI D. THENGARI:

SHRI V. K. SAKHLECHA :

SHRI SUBRAMANIAN SWAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state the strength of the foreign staff including diplomatic personnel in the USA, USSR, China, North Korea, Kuwait, GDR, and West German Embassies and Consulates in India ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): A statement indicating the strength of foreign staff including diplomatic personnel employed in those Embassies and Consular Posts as available with the Ministry of External Affairs is attached herewith.

Statement

The Strength of Foreign Staff (including diplomatic personnel) in the following Embassies and consular posts

S. No.	Name of the Country	Strength of the Embassy in Delhi	Strength of the consular posts		
			Bombay	Calcutta	Madras
1.	United States of America	174	17	22	14
2.	Union of Soviet Socialist Republics	188	25	22	22
3.	People's Republic of China	28	..	—	—
4.	Democratic People's Republic of Korea	24	—	—	—
5.	State of Kuwait	4	2
6.	German Democratic Republic	35	22	2	3
7.	Federal Republic of Germany	39	10	11	9

Erection of Boundary Pillars on Indo-Burma Border

716. SHRI HARSH DEO MALAVIYA :
SHRIMATI AZIZA IMAM :
SHRI SITARAM KESRI :
SHRI R. K. MISHRA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Burma has erected boundary pillars deep inside the Indian territory as reported to have been stated by the Revenue Minister of Manipur; and

(b) whether it is a fact that Nafalong Village on Indo-Burma border is in Burmese occupation; and

(c) if so, what action Government propose to take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : (a) and (b) All boundary pillars have been erected with the concurrence of both Governments in implementation of the Indo-Burmese Boundary Agreement of 1967. Government are not aware of any village called Nafalong. There is a village bearing a similar name Nanphalan, on the Burmese side of

the boundary. Nanphalan has traditionally formed part of Burma even according to the demarcation of 1896.

(c) Does not arise.

U.S. Report on India's Aggression against Pakistan

717. SHRI S. A. HASHMI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to an analytical report made by American columnist Jack Anderson and published in the Washington Post of 8th January, 1975 regarding India's possible aggression against Pakistan and some on States in about 25 years; and

(b) if so, whether Government have taken up the issue with the appropriate authorities ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : (a) Yes, Sir. The Government have seen some tendentious reports on the subject.

(b) Since the reports are totally baseless and wildly speculative, Government do not see that any purpose will be served by pursuing this matter.